proach towards Kashmere Gate side at Delhi Jn. for which final survey was completed in 1975-76; and

(b) what decision has been taken for shifting of meter gauge terminal from Delhi to New Delhi railway station as surveyed finally fin 1975-76 ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS <SHRI MADHAVRAO SCINDIA): (a) A work has been approved for augmenting the coaching terminal facilities at Delhi Jn. Work of second approach towards Kashmere Gate side is not proposed at present.

(b) No decision has been taken in this regard so far.

## Persons working in the same Department in Northern Railway Headquarter

2360. SHRI VALAMPURI JOHN: Will the Minister of RAILWAYS be pleased to state:

(a) what are the details of employees who are working for the last 24 years in a particular Section right from Clerk, Senior Clerk, Head Clerk, Assistant Superintendent and Suprintendent in the headquarters office of Northern Railways;

(b) the names of employees who are promoted from Clerk, Senior Clerk, Head Clerk, Assistant Superintendent and Superintendent in the same section; and

(c) What is the criteria for trans fer of the employees on the sensitive posts! from one section to another section?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b) Information as on 1-3-87 in respect of Part (a) and for 1986 and 1987 in respect of Part (b) is being collected and will be laid on the Table of the Sabha.

(c) Staff holding sensitive posts  $^{x}$  involving contact /with public or dealing with contractors/Suppliers are required to be transferred on Completion of a tenure of four years on a specific seat.

# Allotment of Bookstalls on Allahabad ana Mirzapur railway platform

2361. SHRI N RAJANGAM. Will the Minister of RAILWAYS be pleased to state-

(a) what are the details of applicants (with names) who applied for allotment of bookstalls on new platforms at Mirzapur and Allahabad railway platforms; and

(b) the date upto which the allotments are likely to be made as per Board's letter No. 73/TGIII/461/9/ Imp dated 14th October, 1980?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) A statement is attached. (See below).

(b) The decision will be taken by  $th_e$  competent authority on the Nor-Railway shortly.

### Statement

The names of the applicants who applied foi the allotment of Book Stall contracts at newly constructed platforms at Mirzapur and Allahabad are as under: —

MIR&APUR

- Shri Om Prakash Rai, Shikshit Berojgar Prathisthan of Allahabad.
- 2. Shri Vindhya Vashni,, Graduate Berojga<sub>r</sub> Yuvak Prathisthan of Mirzapur.
- Shri Ambika Rai, Shikshit Berojgar & Mudran Prakashan Samiti of Allahabad.

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4.

- M/s. S. Veer & Co., Graduate Partnership of Delhi.
- 5. M/s. Bhumiaji & Co., Graduate Partnership of Delhi.

#### ALLAHABAD

- 1. M/s. E. D. Vimal & Co., Graduate Partnership concern of Delhi.
- 2. M/s. Bhumiaji & Co., Graduate Partnership concern of Delhi.
- 3i. Shri Bitahm Swaiup Misra of Allahabad.
- 4. Kum. Sudha Misra of Allahabad.
- 5. M/s. Shikshit Berojga<sub>r</sub> Mudran Prakashan Shahkari Samiti Ltd., Allahabad.
- 6. M/s. A. H Wheeler & Co., Allahabad.
- 7. Shri Ajmat Khan of Allahabad.
- 8. Shri Prabha Kant Tiwari of Allahabad.
- 9. M/s. Pandey & Singh Brothers of Allahabad.
- 10. Shri Gurmukh Das<sub>3</sub> Kevel Ram Gokhlani, Graduate of Allahabad.
- 11. Shri Vij'ay Kumar Misra, Unemployed Graduate of Allahabad.
- 12. Shri Om Prakash Rai of Allahabad.
- 13. Kum. Ranjana Gupta of Allahabad.
- 14. Shri Kishore Kumar Sharma, Graduate of Allahabad.
- 15. Shri N. N. Pathak, Secretary of Allahabad Ex-Sainik Motor Pari-wahan Sahkari Samiti Ltd., Allahabad.
- Shri Sudhakar Pandey, Graduate of Mirzapur (did not turn xiP for interview).

Sole selling clause in allotment of book stalls on railway platforms

to Questions

2362. SHRI RAFIQUE ALAM: Will the Minister of RAILWAYS be pleas es to state:

(a) whether it is a fact that the policy letter No. 76/TGin/401/2O of 2nd June 1976 was issued to- Zonal Railways after consultation with Legal Adviser of the Ministry of Law regarding sole selling right in allotment of book stalls on railway platforms;

(b) what is the number of bookstalls agreement zone-wiser hi which sole selling right clause is provided prior  $t_0$  January 1976 and withdrawn as per Board's letter No. 75/TGIII/ 161/19 dated 2nd January, 1976 during the currency of the agreements; and

(c) what is, the number of bookstall agreements zone-wise in which the sole selling right clause is provided after January, 1976?

THE MINISTER OF STAT3 OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) The letter was issued after consultation with Legal Advisor of Railway Board. However, this letter was subsequently cancelled.

(b) and (c) Number of bookstall agreements, zone-wise, having sole selling rights clause prior to 1976, number of bookstall agreements from which sole selling rights wer<sub>e</sub> withdrawn as a result of Boards letter dated 2-1-1976; and number of bookstall agreements in which sole selling rights clause was continued, are shown in thte Annexure. [See Appendix CXLI, Annexure No, 109]

Removal of a top railway official

### 2363. SHRI RAMNARAYAN GO-SWAMI;

# SHRI MOSTAFA BIN QUA-SEM;

Will the Minister of RAILWAYS be pleased to. state:

(a) whether it is a fact that a top Western Railway official has been relieved of his post recently;